

(f) how much quota was supplied last year and to what extent the quota will be for the current year?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) No report concerning shortage of petrol and diesel in Kashmir was received during April, 1980. However, there were reports of shortage of motor spirit (petrol) and, to a certain extent, high speed diesel oil during the second fortnight of May 1980. This happened because of transportation constraints but immediate corrective action was taken and supplies arranged for this area. The extent to which this shortage had affected the tourists and local residents is not known. Currently, there is no shortage of either petrol or diesel in Kashmir Valley.

(b) Only some of the retail outlets (petrol pumps) in Srinagar went dry for a few days during the second fortnight of May 1980.

(c) This information is already given in the reply to part (a) above.

(d) Additional supplies were sent to Jammu during the second fortnight of May under instructions from the Government and the position of availability of products improved thereafter.

(e) and (f). No specific demand for petrol for the Jammu & Kashmir State was made by the State Government. Moreover, in the case of petrol, no State-wise allocations are made. In respect of high speed diesel oil, however, the State Government had desired an enhancement of the monthly allocation by about 1,000 KLs. Supplies of petrol and high speed diesel to Jammu & Kashmir were maximised within the available transportation capacity and the supplies in May, 1980, were considerably higher than those made in May, 1979, as can be seen from the following figures of supplies to retail trade:—

(Figures in Kilo Litres)

Product	Supplies in May 1979	Supplies in May 1980	Per cent growth in retail sales in May '80 over those in May '79
High Speed Diesel Oil	5392	6717	25%
Motor Spirit (Petrol)	1451	1588	9%

#### Complaints regarding failure of Drilling by ONGC

234. **SHRI AJOY BISWAS:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Central Government are in receipt of any complaints regarding failure of drilling for faulty technique undertaken by ONGC management; and

(b) what steps have been taken by Government as well as the ONGC authority in view of these complaints?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) and (b). From time to time, Department of Petroleum receives representations suggesting drilling in certain areas or

expressing dis-satisfaction on unsuccessful operations, when oil or gas are not discovered or when, for various technical reasons, drilling has to be given up. Whenever such representations have contained complaints about the techniques adopted by the ONGC, matter, has been examined and remedial steps taken, if found necessary.

**Persons Registered for Gas Connections State-wise**

235. SHRI D. P. JADEJA:

SHRI AHMED M. PATEL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of persons registered for gas connections (State-wise);

(b) whether Government are going to release gas connections during the next few months; and

(c) if so, their number and how they will be distributed amongst States?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHR VEERENDRA PATIL): (a) Registration for new gas connections is being made by the dealers on continuing basis. Up-to-date State-wise details are not readily available.

(b) and (c). With the commissioning of facilities for separation of Liquefied Petroleum Gas from Bombay High Associated Gas, Mathura Refinery and Secondary Processing Facilities at Koyali Refinery, over four lakh tonnes of additional Liquefied Petroleum Gas is expected to be available progressively from the beginning of 1981. The release of new gas connections to the house-holders on a significant scale and others would be possible only after the completion of the above schemes.

A plan for equitable distribution of the products throughout the

country would be drawn up on the following considerations:—

- (i) Liquefied Petroleum Gas availability throughout the years: States;
- (ii) Source of supply;
- (iii) Potential demand in various States;
- (iv) Logistics of supply; and
- (v) Viability of operations.

**Import of Fuel Oil**

236. SHRI D. P. JADEJA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) total quantity of fuel oil imported during the years 1978, 1979 and likely to be imported during 1980;

(b) the names of the countries from which import has been made and the quantity; and

(c) the steps taken by Government to produce more oil in the country to save foreign exchange?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). Our total imports of fuel oil during 1978 and 1979 have been of the following order:—

1978.....	813000 tonnes
1979.....	900000 tonnes

In 1980, it is estimated that about 1.1 million tonnes of fuel oil will be imported. Our main sources of supplies have been Iraq, Pakistan, Ceylon, Kuwait and Yemen.

(c) All attempts are being made to intensify our exploration activities and plans are being made for the